

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 567
TO BE ANSWERED ON 26TH FEBRUARY, 2016**

FINANCIAL ASSISTANCE TO NGOS

567. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has provided financial assistance to the Non Governmental Organizations (NGOs) for implementation of various health related schemes as well as family welfare programmes in the country;
- (b) if so, the details thereof, State/ UT-wise along with the amount of financial assistance provided during each of the last three years and the current year;
- (c) whether the Government has notified out irregularities and shortcomings in the functioning of some NGOs while carrying out review of the NGOs; and
- (d) if so, the action taken/proposed to be taken by the Government?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) &(b): The details of the funds provided to the Non- Governmental Organizations (NGOs) by the Department of Health & Family Welfare, Government of India including National AIDS Control Organization (NACO) , for implementing various health schemes/programmes in the country during each of the last three years & current year is at **Annexure - I.**

(c) & (d): The Government has reviewed the functioning of NGO Scheme under the National Health Mission (NHM) . It was felt that it was relatively difficult to monitor the performance of NGOs from the Central level. Further, the State Government did not always own up the programmes that were implemented by the NGOs through Central funding. Accordingly, the Ministry of Health & Family Welfare revised the NGO Guidelines and discontinued direct support to the NGOs under National Health Mission (NHM).

In respect of RNTCP, one of the major shortcomings noticed while reviewing the work of NGOs periodically through Central Internal Evaluation in different States of India and also through annual reviews was that the NGOs were not facilitating the notification of TB cases by the private sector.

Accordingly, notification of TB cases from private sector has been added as one of the key performance indicators for both the NGOs for the new grant which is yet to be implemented.

As regards to NACO, it has designed a system to review the functioning of the NGOs through a third party evaluation. The evaluation is carried out once in 2 years by the respective SACS.

The respective SACS review the evaluation results and take corrective steps based on the findings of the evaluation. The evaluation reports are available on NACO website at [http://naco.gov.in/NACO/Divisions/NGO Targeted Interventions2/Monitoring Evaluation /Evaluation/](http://naco.gov.in/NACO/Divisions/NGO_Targeted_Interventions2/Monitoring_Evaluation/Evaluation/)

Based on the Evaluation carried out by a third party, 181 Targeted Intervention & Link Worker Scheme NGOs have been discontinued. The state wise results of the evaluation are in **Annexure-II** (A), (B), (C), (D) & (E).

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Annexure-I

NGO Division

**Grant-in-Aid released to Regional Resource Centres (RRCs) during last
3 years and Current year.**

<u>S.No</u>	<u>Name of the RRC</u>	<u>2012-13 (Amount Released)</u>	<u>2013-14 (Amount Released)</u>	
1.	Centre for Health Education Training & Nutrition Awareness (CHETNA) , Gujarat	22,64,479/ -	24,94,245/-/-	Direct grants- in-aid by this Ministry to NGOs have been discontinued from the financial year 2014-15
2.	Voluntary Health Association of India(VHAI), New Delhi	23,38,088/ -	10,00,000/-	
3.	MAMTA-Health Institute for Mother & Child, New Delhi	16,85,009/ -	10,00,000	
4.	Hindustan Latex Family Planning Promotion Trust (HLFPPT) , Andhra Pradesh	10,00,000/ -	----	
5.	Child In Need Institute(CINI), Kolkata (W.B)	10,00,000/ -	18,25,000/-	
6.	Family Planning Association of India(FPAI), Mumbai	5,00,000/-	5,00,000/-	
7.	The Gandhigram Institute of rural Health & FW trust, Tamil Nadu	5,00,000/-	2,63,881 (reimbursement grant)	
8.	Voluntary Health Association of Assam(VHAA) , Assam	18,79,000/ -	----	

Pre-Conception–Prenatal Diagnostic Techniques (PC-PNDT)

LIST OF GRANTEE NGOs DURING 2012 – 2013

S. No.	Name of NGO	Amount released
1	NISWARTHA, At/PO – Nayagarh (Shivaji Nagar), Distt.- Nayagarh, Odisha	Rs. 6,00,000/-
2	Vasundhara Mahila Mandal, Balaji Estate – 01, Bandhavgarh Colony, Satna, M.P.	Rs. 6,00,000/-
3	Jayprabha Gram Vikas Mandal, Prem Chand Path, Gaurakshani, Sasaram, Distt.- Rohtas, Bihar	Rs. 6,00,000/-
4	Bihar Voluntary Health Association, Mainpura, Patna	Rs. 6,00,000/-
5	Society for the Promotion of Women and Child Welfare (SPOWAC), Plot 8A, Sector 11, Dwarka, New Delhi.	Rs. 6,00,000/-
6	Jai Mangla Sewa Samiti, 606, Pkt.-A, Sector-13, Dwarka, New Delhi	Rs. 6,00,000/-
7	Society for Development & Training, Arya Samaj Gali, W. No. 5, Kathua, J&K	Rs. 6,00,000/-
8	Satyagrah Seva Samiti, Ward No. 2, Hata, Distt. – Kushinagar, Uttar Pradesh	Rs. 6,00,000/-
9	Pahal Multipurpose Social Service Organization, Sector-20, Rohini, Delhi	Rs. 6,00,000/-
10	Raje Sambhaji Sevabhavi Sanstha, Kinhola, Kinhola, Pedgaon, Distt.-Parbhani , Maharashtra	Rs. 6,00,000/-
11	Parmarth Samaj Sevi Sansthan, Mana House, Churkhi Road, Orai, Distt.- Jalaun, (UP)	Rs. 6,00,000/-
12	Gowthami Educational Society Voluntary Organization Tangutur, Prakasam, A.P.	Rs. 6,00,000/-
13	Society for Scheduled & Backwards, Janipur, Jammu	Rs. 6,00,000/-
14	Sargam Education & Welfare Society, Bahadurgarh, Distt.- Jajjar, Haryana.	Rs. 6,00,000/-
15	M.P. Prakratik Chikitsalaya tatha Mahavidyalaya Samiti, Tansen Road, Padav, Gwalior.	Rs. 6,00,000/-
16	Nikhila Utkal Harijan Adivasi Seva Sangha, Maitri Vihar, Distt.-Khurda, Odisha	Rs. 6,00,000/-
17	Society for Universal Welfare, 407, Geetanjali Tower, Ajmer Road, Jaipur	Rs. 6,00,000/-
18	The Young Citizen of India Charitable Trust, Malgodown Road, Mehsana, Gujarat	Rs. 6,00,000/-

19	Maru Vikas Avam Sodh Sansthan, Ward No. 4, Post Box No. 1, Nokha, Distt.- Bikaner	Rs. 6,00,000/-
20	Arun Institute of Rural Affairs, Karamul, Distt.- Dhenkanal, Odisha	Rs. 6,00,000/-
21	Aadhar Bahuddeshiya Sanstha, Amalner, Distt.-Jalgaon, Maharashtra	Rs. 6,00,000/-
22	Volunteers Organization for Social Affairs, Kakching, Thoubal District, Manipur	Rs. 6,00,000/-
23	Foundation for Community Support and Development, 12, Swinhoe Street, Kolkata	Rs. 6,00,000/-
24	Tharuni, Neelam Enclave, Kanakadurga Colony, Hanamkonda, Warangal, A.P.	Rs. 6,00,000/-
25	Sankalp, New Delhi	Rs. 10,00,000/-
26	Shaktishali Mahila Sangathan, Chhatri Road, Shivpuri M.P.	Rs. 4,50,000/-
27	Social Action and Development Organization, Kakching, Thoubal, Manipur.	Rs. 4,50,000/-
28	Mascotte Development Society, Kuova Road, Chuumukedima, Dimapur, Nagaland.	Rs. 4,50,000/-
29	New India, Distt.- Dhenkanal, Odisha.	Rs. 4,50,000/-
30	Vatsalya, C-377, Indira Nagar, Lucknow (UP)	Rs. 4,50,000/-

LIST OF GRANTEE NGOs DURING 2013 - 2014

S. No.	Name of NGO	Amount released
1	Gowthami Educational Society Voluntary Organization Tangutur, Prakasam, A.P.	Rs. 4,50,000/-
2	Vasundhara Mahila Mandal, Balaji Estate - 01, Bandhavgarh Colony, Satna, M.P.	Rs. 4,50,000/-
3	Conservation Centre of Herbs, Yoga & Naturopathy, Sector-19, Dwarka, New Delhi.	Rs. 4,05,000/-
4	ADHAAR, New Ashok Nagar, Vasundhara Enclave, Delhi.	Rs. 4,50,000/-
5	Maru Vikas Avam Sodh Sansthan, Ward No. 4, Post Box No. 1, Nokha, Distt.- Bikaner	Rs. 4,50,000/-
6	Dalit Mahila Vikas Mandal, Muktagan, 490A, Guruwarpeth, Satara, Maharashtra.	Rs. 4,05,000/-
7	Gania Unnayan Committee, At/PO -	Rs. 4,50,000/-

	Belapadapatana, Nayagarh, Odisha.	
8	Abhudaya Sansthan, B-89, Awas Vikas, Banda.	Rs. 4,49,400/-
9	Social Environmental Economic Development Society (SEEDS), Thoubal District, Manipur	Rs. 6,00,000/-
10	Facsimile Orissa, At/P.O./Dist – Nayagarh – 752070, Odisha	Rs. 2,20,000/-

Pre-Conception–Prenatal Diagnostic Techniques (PC-PNDT)

LIST OF GRANTEE NGOs DURING 2014 – 2015

S. No.	Name of NGO	Amount released
1	M.P. Prakratik Chikitsalaya tatha Mahavidyalaya Samiti, Tansen Road, Padav, Gwalior.	Rs. 4,50,000/-
2	Society for the Promotion of Women and Child Welfare (SPOWAC), Plot 8A, Sector 11, Dwarka, New Delhi	Rs. 4,50,000/-
3	Dalit Mahila Vikas Mandal, Muktagan, 490A, Guruwarpeth, Satara, Maharashtra.	Rs. 4,95,000/-

Tuberculosis Division (T.B)

Under The Revised National Tuberculosis Control Programme (RNTCP), engagement of Non-Governmental Organizations is decentralized to the State Governments.

Under the Global Fund for AIDS, TB and Malaria (GFATM) project under RNTCP, funds from the Centre are directly released to two NGOs, namely Indian Medical Association (IMA) and Catholic Bishops' Conference of India, Coalition for AIDS and Related Diseases (CBCI-CARD).

The amount released to the two NGOs over the last three years & current year is given below

IMA, New Delhi

Financial Year	Amount Released(Rupees in lakhs)
2012-13	297.00
2013-14	646.22
2014-15	259.17
2015-16	00

CBCI, New Delhi

Financial Year	Amount Released(Rupees in lakhs)
2012-13	403.38
2013-14	607.43
2014-15	427.54
2015-16	00

National AIDS Control Organization (NACO)

Targeted Interventions (TI) and Link Worker Scheme(LWS) Fund released status for the year 2012-13, 2013-14, 2014-15 and 2015-16

Sr. No.	Name of State	Funds Released (in Lakhs)							
		2012-13		2013-14		2014-15		2015-16	
		TI	LWS	TI	LWS	TI	LWS	TI	LWS
1	Ahmedabad	248.91	0.00	351.29	0.00	325.00	0.00	0.00	0.00
2	Andaman & Nicobar	0.00	0.00	0.00	0.00	0	0.00	0.00	0.00
3	Andhara Pradesh	2502.69	339.24	2227.69	275.68	2615.32	354.82	1190.59	168.77
4	Arunachal Pradesh	190.77	0.00	207.03	0.00	419.00	0.00	315.14	0.00
5	Assam	273.32	0.00	305.95	0.00	833.89	0.00	782.74	0.00
6	Bihar	273.84	190.22	340.38	0.00	528.00	96.00	464.94	128.56
7	Chennai	0.00	0.00	0.00	0.00	0	0.00	0.00	0.00
8	Chandigarh	170.97	0.00	178.51	0.00	263.31	0.00	171.45	0.00
9	Chattisgarh	541.42	5.88	486.67	0.00	876.00	54.00	416.74	13.21
10	Delhi	1305.21	0.00	1695.25	0.00	1560.00	0.00	1767.53	0.00
11	Daman & Diu	87.38	0.00	91.26	0.00	98.72	0.00	88.22	0.00
12	Dadar & Nagar Havelli	0.00	0.00	0.00	0.00	19.00	0.00	0.00	0.00
13	Goa	179.90	0.00	189.19	0.00	272.00	0.00	156.54	0.00
14	Gujarat	1562.12	271.71	1621.86	248.39	2075.87	191.75	1306.30	164.26
15	Haryana	630.00	0.00	749.08	0.00	1114.35	0.00	542.10	0.00
16	Himachal Pradesh	253.13	0.00	308.78	0.00	266.47	0.00	319.64	0.00
17	Jammu and Kashmir	112.01	0.00	135.62	0.00	301.32	0.00	194.36	0.00
18	Jharkhand	269.45	0.00	201.86	33.93	942.37	41.00	382.32	46.50
19	Karnataka	2426.51	142.25	2819.12	197.12	2411.95	96.61	1708.24	143.50
20	Kerala	1015.52	0.00	902.57	0.00	975.93	0.00	776.39	0.00
21	Lakhshwadeep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
22	Madhya Pradesh	328.13	0.00	1010.94	39.19	1556.00	239.00	1026.59	176.65
23	Maharashtra	1877.08	460.52	2007.42	391.68	2153.75	441.65	1572.93	404.67
24	Manipur	836.33	166.05	853.41	311.47	1254.77	167.55	967.58	167.47
25	Meghalaya	90.60	0.00	99.09	0.00	172.74	0.00	154.18	0.00
26	Mizoram	539.80	68.36	562.80	73.71	709.51	66.38	557.34	60.40
27	Mumbai	725.79	0.00	776.57	0.00	798.67	0.00	592.24	0.00
28	Nagaland	584.87	0.00	702.12	0.00	1062.32	0.00	868.73	0.00
29	Orissa	476.07	156.56	568.01	43.19	776.00	115.00	610.10	90.21
30	Pondicherry	65.70	0.00	73.12	0.00	77.10	0.00	82.90	0.00

31	Punjab	653.63	34.35	819.00	0.00	1240.75	47.60	900.39	34.32
32	Rajasthan	403.51	15.44	431.03	87.61	807.32	115.11	671.61	103.77
33	Sikkim	72.62	0.00	87.33	0.00	125.63	0.00	116.73	0.00
34	Tamil Nadu	2210.25	367.96	1019.47	475.48	1564.13	368.10	1190.40	362.62
35	Telangana	0.00	0.00	0.00	0.00	0.00	0.00	774.65	131.15
36	Tripura	159.41	47.30	153.93	31.34	316.00	56.00	162.59	30.71
37	Uttar Pradesh	848.91	241.44	1143.93	0.00	1496.06	200.00	1492.46	212.46
38	Uttarakhand	316.56	0.00	397.47	0.00	398.49	0.00	371.93	0.00
39	West Bengal	347.34	210.66	528.59	159.47	846.00	252.00	631.21	185.33
	TOTAL	22579.75	2717.94	24046.34	2368.26	31253.74	2902.57	23327.80	2624.56

Annexure II**Annexure II (A) Number of Targeted Intervention (TI) Is Evaluated in the year 2013-14:**

Sl.No.	Name of the State	Evaluated in FY. 2013-14	Disqualified in FY. 2013-14	TI Cleared Evaluation
1	Ahmedabad	14	0	14
2	Andhra Pradesh	170	12	158
3	Arunachal Pradesh	21	0	21
4	Assam	58	4	54
5	Bihar	30	0	30
6	Chandigarh	11	0	11
7	Chattishgarh	33	8	25
8	D&N Haveli	0	0	0
9	Daman & Diu	7	0	7
10	Delhi	69	11	58
11	Goa	16	0	16
12	Gujarat	90	9	81
13	Haryana	50	9	41
14	Himachal Pradesh	22	2	20
15	Jammu and Kashmir	20	0	20
16	Jharkhand	27	6	21
17	Karnataka	102	6	96
18	Kerala	51	1	50
19	Madhya Pradesh	0	3	-3
20	Maharashtra	43	3	40
21	Manipur	55	9	46
22	Meghalaya	7	0	7
23	Mizoram	37	1	36
24	Mumbai (MC)	49	1	48
25	Nagaland	52	1	51
26	Odisha	57	10	47
27	Puducherry	4	0	4
28	Punjab	47	1	46
29	Rajasthan	26	8	18
30	Sikkim	7	0	7
31	Tamil Nadu	39	6	33
32	Tripura	13	2	11
33	Uttar Pradesh	70	1	69
34	Uttarakhand	19	1	18
35	West Bengal	35	2	33
	INDIA	1351	117	1234

Annexure II (B): Number of Targeted Intervention (TI) Evaluated in the year 2014-15

Sl. No.	Name of the State	Evaluated in FY. 2014-15	Disqualified in FY. 2014-15	TI Cleared Evaluation
1	Arunachal Pradesh	2	0	2
2	Chandigarh	2	1	1
3	Chhattisgarh	10	2	8
4	Delhi	24	6	18
5	Gujarat	1	0	1
6	Himachal Pradesh	3	0	3
7	Jharkhand	17	1	16
8	Madhya Pradesh	42	7	35
9	Manipur	11	1	10
10	Nagaland	13	0	13
11	Odisha	3	0	3
12	Puducherry	1	0	1
13	Punjab	15	1	14
14	Rajasthan	10	4	6
15	Tamil Nadu	57	6	51
16	Uttar Pradesh	20	5	15
17	Uttarakhand	6	0	6
	TOTAL	237	34	203

Annexure II (C): Number of Targeted Intervention (TI) Evaluated in the year 2015-16 (Till Dec 2015)

Sl. No.	Name of the State	Evaluated in FY. 2015-16	Disqualified in FY. 2015-16	TI Cleared Evaluation
1	Ahmedabad	8	0	8
2	Chhattisgarh	9	0	9
3	Madhya Pradesh	34	6	28
4	Meghalaya	2	1	1
5	Tamil Nadu	9	0	9
6	Manipur	7	0	7
7	Delhi	13	1	12
8	Uttar Pradesh	18	2	16
9	Himachal Pradesh	7	0	7
	INDIA	107	10	97

Annex-II (D) Number of Link Worker Scheme (LWS) NGOs Evaluated in the FY 2013-14

Sl. no.	Name of the State	Evaluated in FY. 2013-14	Disqualified in FY. 2013-14	Cleared evaluation
1	Andhra Pradesh	1	0	1
2	Telangana	2	0	2
5	Gujarat	4	0	4
7	Karnataka	8	0	8
9	Maharashtra	16	2	14
10	Manipur	2	0	2
11	Mizoram	1	0	1
15	Tamil Nadu	14	0	14
16	Tripura	1	0	1
18	West Bengal	2	0	2
Total		51	2	49

Annex-II (E) Number of Link Worker Scheme (LWS) NGOs Evaluated in the FY 2014-15

Sl. no.	State	Evaluated in FY2014-15	Disqualified in FY2014-15	Cleared evaluation
1	Andhra Pradesh	11	0	11
2	Telangana	5	0	5
3	Bihar	8	2	6
4	Chhattishgarh	3	0	3
5	Gujarat	12	3	9
6	Jharkhand	2	0	2
7	Karnataka	3	1	2
9	Maharashtra	14	1	13
10	Manipur	9	0	9
11	Mizoram	2	0	2
12	Orissa	6	0	6
14	Rajasthan	6	3	3
15	Tamil Nadu	13	4	9
16	Tripura	2	0	2
17	Uttar Pradesh	12	4	8
18	West Bengal	9	0	9
Total		117	18	99

Note: In FY 2015-16, no Evaluations conducted till Feb 2016.

SUMMARY OF ANNEXURE II (A to E) Number of TI & LWS NGOs Evaluated in last three years.

Evaluated during FY 2013-14 to FY 2015-16	Total Evaluated	Disqualified	TI & LWS Cleared Evaluations
Targeted Intervention	1695	161	1534
Link Worker Scheme	168	20	148
TOTAL	1863	181	1682